

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW
DELHI**

ORIGINAL APPLICATION NO. 95 of 2025

IN THE MATTER OF

DEEPAK PANDEY

..... APPLICANT

VERSUS

STATE OF UTTARAKHAND and ORS.

.....RESPONDENTS

INDEX

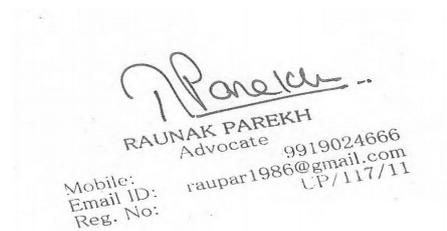
<u>S.NO</u>	<u>PARTICULARS</u>	<u>PAGE NO.</u>
1.	Compliance report on behalf of respondent no. 6 as per directions vide order dated 04.12.2025 of the Hon'ble National Green Tribunal	1-8
2.	<u>ANNEXURE-A</u> Dust containment cum suppression system of the equipment.	9-14
3.	<u>ANNEXURE-B</u> Construction of Wind breaking Walls	15-20
4.	<u>ANNEXURE-C</u> Construction of the metalled roads within the premises	21-24

5.	<u>ANNEXURE-D</u> Regular cleaning and wetting of the ground within the premises.	25-30
6.	<u>ANNEXURE-E</u> Growing of a green belt along the periphery.	31-35
7.	<u>ANNEXURE-F</u> Licensing, Consents and record-keeping	36-43
8.	<u>ANNEXURE-G</u> Enclosure by GI/MS sheet on top and at least three sides completely from the ground level on primary crushers, secondary crushers, screen and tertiary crushers.	44-47
9.	<u>ANNEXURE-H</u> Dry Extraction cum bag filters followed by cyclone at secondary, tertiary crusher and screen.	48-49
10.	<u>ANNEXURE-I</u>	50-52

	Flexible telescopic chute from top of discharge point to the ground level.	
11.	<u>ANNEXURE-J</u> Pen-drive containing videos of the Compliances.	53
12.	<u>ANNEXURE-K</u> Copy of certain bills of expenditure incurred	54-60
13.	Affidavit	60-62

Dated: 12.02.2026

THROUGH



(RAUNAK PAREKH)

ADVOCATE

UP/117/2011

2276, Ferrera (H-7) Mahagun Moderne,
Sector-78, Noida-20307; PH. NO.- 9919024666

Email: info@alchemyconsultancy.in

raunak@alchemyconsultancy.in

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW
DELHI**

ORIGINAL APPLICATION NO. 95 of 2025

IN THE MATTER OF

DEEPAK PANDEY

..... APPLICANT

VERSUS

STATE OF UTTARAKHAND and ORS.

.....RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO. 6 AS PER
DIRECTIONS VIDE ORDER DATED 04.12.2025 OF THE HON'BLE
NATIONAL GREEN TRIBUNAL**

MOST RESPECTFULLY SHOWETH:

1. That the Respondent No. 6, namely M/S Modern Grit Industries, LLP, Kashipur, Udham Singh Nagar, Uttarakhand is duly registered and incorporated since 2020. It is also duly registered under the Uttar Pradesh Shops and Commercial Establishment Act, 1962 for carrying out the business of marble and stone crushing.
2. That on the complaint made by the applicant with the subject "*Complaint: Operation of stone crushers without ground water extraction permission for many years*" vide order dated 27.03.2025, the Respondent No. 6 was made a party in the present Original Application No. 95 of 2025 case title "DEEPAK PANDEY V/S STATE OF UTTARAKHAND & ORS" pending before Principal Bench of National Green Tribunal at New Delhi with the notices being issued to them. It is further stated that in the same order dated 27.03.2025, the Hon'ble National Green Tribunal directed the Uttarakhand Pollution Control

Board (UKPCB) to form a Joint Committee and furnish a report within a period of 1 month to suggest actual factual position and also to suggest appropriate remedial actions.

3. That in compliance of the above-stated order, the UKPCB filed a report from the Joint Committee dated 15.05.2025 which was found to be vague by this Hon'ble Court vide order dated 21.07.2025. The UKPCB was again directed to file an additional report within 1 month containing the status of compliance of all guidelines set by both the centre and state pollution control board.
4. That in the said report dated 15.05.2025 it was noted by this Hon'ble Tribunal that the Respondent No. 6 was in non-compliance. Thus, through order dated 21.07.2025 while exercising the precautionary principle embodied in Section 20 of the National Green Tribunal Act, 2010 respondent No. 6 was restrained from operating the stone-crusher till further orders.
5. That vide order dated 21.07.2025 Hon'ble National Green Tribunal directed Respondent No.6 to file a compliance report with all the GPS marked photographs, for better adjudication of the matter, and fixed the next date of hearing on 01.09.2025.
6. That on 01.09.2025 the counsel appearing for Respondent No.6 prayed for further time to file the compliance report and also stated that due to heavy rainfall it was not possible to approach the site of stone crusher. The Hon'ble court after considering the request was pleased to give further time of 2 months for filing the compliance report. Afterwards compliance report was filed on 04.11.2025 and a pen drive

containing videos of the compliances was filed by Respondent No. 6 on 03.12.2025.

7. That vide order dated 04.12.2025, the Hon'ble National Green Tribunal found the compliances insufficient and stated that there are still some serious non-compliances with the relevant norms and directed all the respondents to file an additional and fresh compliance report.

8. That in compliance of the order dated 04.12.2025 the current status of the compliances are as follows: -

A. Compliance status as per UKPCB provisions made under the Environmental (Protection) Rules 1986 as amended:

Sr. No.	PROVISIONS AS PRESCRIBED UNDER THE ENVIRONMENT (PROTECTION) RULE 1986	COMPLIANCE STATUS	ANNEXURE
1.	Dust containment cum suppression system of the equipment.	<p>A. Crushing/Screening Plant equipment was covered.</p> <p>B. Conveyor Belts were covered.</p> <p>C. Water Sprinklers were found installed at crushing equipment & Conveyor belts.</p>	<p><u>ANNEXURE</u></p> <p><u>A</u></p>

2.	Construction of Wind breaking Walls	Wind Breaking Wall is established all sides of the Unit.	<u>ANNEXURE</u> <u>B</u>
3.	Construction of the metalled roads within the premises	RCC Road was found within the premises.	<u>ANNEXURE</u> <u>C</u>
4.	Regular cleaning and wetting of the ground within the premises.	A. Provided though non-operational due to the orders by this court. B. Settling tank to collect water was found. C. Water recycling system was found.	<u>ANNEXURE</u> <u>D</u>
5.	Growing of a green belt along the periphery.	Provided (including 1000 bamboo trees)	<u>ANNEXURE</u> <u>E</u>
6.	Licensing, Consents and record-keeping	A. License under Uttar Pradesh Shops and Commercial Establishment Act, 1962 with registration number UPSA22714937 for	<u>ANNEXURE</u> <u>F</u>

		<p>carrying out the business of marble and stone crushing dated 16.02.2025 found.</p> <p>B. Exemption Certificate for Ground Water Abstraction was found valid from dated 21.01.2025 bearing letter no. EXM/IND/UK/2025/1 047/N</p> <p>C. Record of Water Consumption from the period of 01 June 2025 to 30.12.2025</p> <p>D. CCTV cameras found all around the premises</p> <p>E. Notice Board showcasing the information of the</p>	
--	--	---	--

		<p>industry and owners found.</p> <p>F. Fresh CTO has also been applied (receipt attached)</p>	
--	--	--	--

B. Compliance Status of the additional provisions in accordance with CPCB Environment Guidelines for Stone Crushing Units July 2023:

S.no	Provisions as prescribed under CPCB Environment Guidelines for Stone Crushing Units July 2023	Compliance Status	Annexure
1.	Water Sprinkler with adequately designed nozzles at unloading area of raw material, primary Crusher, Screen, Conveyors and transfer Points.	Provided, Since the compliance requirements for UKPCB and CPCB are same, it has been attached already as Annexure – A and E.	<u>ANNEXURE A and E</u>
2.	Enclosure by GI/MS sheet on top and at least three sides completely from the ground level on primary crushers, secondary crushers, screen and tertiary crushers.	Provided	<u>ANNEXURE G</u>

3.	Dry Extraction cum bag filters followed by cyclone at secondary, tertiary crusher and screen.	Provided	<u>ANNEXURE H</u>
4.	Covering of Conveyor belts	Provided, Since the compliance requirements for UKPCB and CPCB are same, it has been attached already as Annexure – A.	<u>ANNEXURE A</u>
5.	Flexible telescopic chute from top of discharge point to the ground level.	Provided	<u>ANNEXURE I</u>
6.	Wind breaking Wall	Provided, Since the compliance requirements for UKPCB and CPCB are same, it has been attached already as Annexure – B.	<u>ANNEXURE B</u>
7.	Metallic/ Concrete roads within the premises. Ramps and the entire ground are inside the premises should also be metalled.	Provided, Since the compliance requirements for UKPCB and CPCB are same, it has been attached already as Annexure – C.	<u>ANNEXURE C</u>
8.	Arrangement of rotating water sprinkling system/fogger/anti-smog in the remises to suppress	Provided, Since the compliance requirements for UKPCB and CPCB are same, it has been	<u>ANNEXURE D</u>

	dust within the premises to control dust emission.	attached already as Annexure – D.	
9.	Green Belt: Plantation of 2-3 rows of tall trees around the periphery of crusher.	Provided, Since the compliance requirements for UKPCB and CPCB are same, it has been attached already as Annexure – E.	<u>ANNEXURE E</u>

9. That the videos evidencing all the compliances carried out by Respondent No. 6 are hereby attached as **ANNEXURE – J**, submitted in the form of a pen drive for kind perusal.

10. That Respondent No. 6 has acted diligently, in good faith, and with due regard to the applicable environmental norms and statutory obligations, and has implemented all measures as directed by the concerned authorities. There has been no willful default, negligence, or deliberate non-compliance on the part of Respondent No. 6, and all actions have been undertaken to strictly adhere to the mandates of both regulatory bodies. It is further submitted that, in order to effectuate such compliance, Respondent No. 6 has incurred substantial expenditure towards implementation of the prescribed measures. Copies of certain representative bills evidencing the said expenditure are annexed herewith and marked as **ANNEXURE-K**.



10



 GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

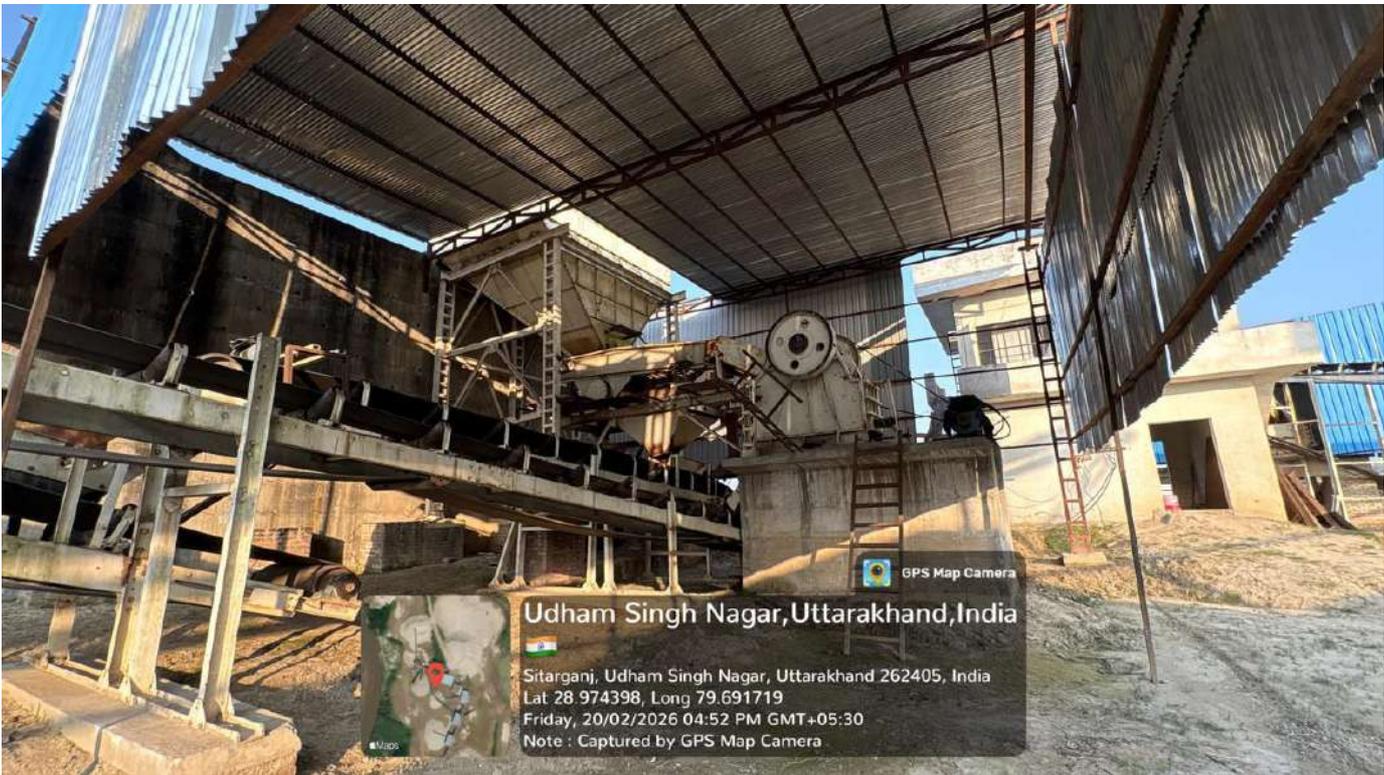
Lat 28.974330, Long 79.691973

Friday, 20/02/2026 04:50 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps





GPS Map Camera



सिसोना, उत्तराखंड, भारत 🇮🇳
Xmfr+4v, सिसोना, उत्तराखंड 262405, भारत
Lat 28.974293° Long 79.691833°
गुरुवार, 15/01/2026 01:01 PM GMT +05:30



GPS Map Camera

सिसोना, उत्तराखंड, भारत 

Xmfr+4v, सिसोना, उत्तराखंड 262405, भारत

Lat 28.974398° Long 79.691753°

गुरुवार, 15/01/2026 01:01 PM GMT +05:30

Google







 GPS Map Camera



Udham Singh Nagar, Uttarakhand, India


Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India
Lat 28.974005, Long 79.691513
Friday, 20/02/2026 04:53 PM GMT+05:30
Note : Captured by GPS Map Camera







GPS Map Camera

सिसोना, उत्तराखंड, भारत 

Xmfr+4v, सिसोना, उत्तराखंड 262405, भारत

Lat 28.973237° Long 79.691758°

सोमवार, 19/01/2026 05:24 PM GMT +05:30







 GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.972994, Long 79.692046

Friday, 20/02/2026 04:47 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps



 GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.973120, Long 79.692102

Friday, 20/02/2026 04:47 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps







GPS Map Camera
Udham Singh Nagar, Uttarakhand, India
Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India
Lat 28.973246, Long 79.691554
Friday, 20/02/2026 04:59 PM GMT+05:30
Note : Captured by GPS Map Camera



28



GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



 Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India
 Lat 28.974420, Long 79.691673
 Friday, 20/02/2026 04:51 PM GMT+05:30
 Note : Captured by GPS Map Camera



सिसोना, उत्तराखंड, भारत 
Xmfr+4v, सिसोना, उत्तराखंड 262405, भारत
Lat 28.973252° Long 79.692177°
सोमवार, 19/01/2026 05:08 PM GMT +05:30

GPS Map Camera





 GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.972811, Long 79.692307

Friday, 20/02/2026 04:44 PM GMT+05:30

Note : Captured by GPS Map Camera



32



 GPS Map Camera



Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.973611, Long 79.691448

Friday, 20/02/2026 04:58 PM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.972781, Long 79.692291

Friday, 20/02/2026 04:44 PM GMT+05:30

Note : Captured by GPS Map Camera









36

Form M

[See Rule 2-A(3)/Section 4-B(3)]

(Uttar Pradesh Shops and Commercial Establishment Act, 1962)

ANNEXURE
F

Labour Department, Uttar Pradesh

Registration Certificate of Shop or Commercial Establishment

1. Name of the Shop or Commercial Establishment. : **MODERN GRIT INDUSTRIES LLP**
2. Full Postal Address And Location. : **Baraj Bojh Jahanabad Pilibhit,PILIBHIT,262001 Pilibhit**
3. Name of the Owner. : .
4. Owner Father/Husband Name. : .
5. Shop Category : **Shop**
6. Nature of Business. : **MARBLE & STONE CRUSHER**
7. Number of Employees. : **5**
8. Registration Number. : **UPSA22714937**

Partner/Director's Details

Sr. No	Name	Father Name	Address	Mobile Number
1	Aman Yadav	Mukesh Singh Yadav	Mainpuri Uttar Pradesh	8433295501
2	Anurag Yadav	Mukesh Singh Yadav	Mainpuri Uttar Pradesh	843329550

It is hereby certified that the shop/commercial establishment, the particulars of which have been given above, has been registered under the U.P. Dookan Aur Vanijya Adhishthan Adhiniyam, 1962 on this day **16/02/2025**.

Issued on the behalf of the Additional/Deputy Labour Commissioner
Bareilly

Date Of Commencement : 01/02/2025

The certificate is valid for the Lifetime or till the date the shop/ commercial establishment exists. No renewal is required further.

* This is a computer generated copy hence no signature required..

Disclaimer :

1. This certificate may be verified from the website of the Labour Department, Govt. of UP - www.uplabour.gov.in
2. This certificate is issued solely on the basis of the information submitted by the applicant. The Labour Department does not undertake responsibility for the correctness of the information contained herein.
3. This registration certificate is valid only for regulating service conditions of workers working therein.
4. It shall be mandatory for the establishment to follow the rules & regulations of other departments of state & central governments, as the case may be.



भूजल निकासी हेतु छूट पत्र
EXEMPTION CERTIFICATE FOR GROUND WATER ABSTRACTION

PROJECT NAME MODERN GRIT INDUSTRIES LLP	
PROJECT ADDRESS Khasra No 544, Village : Sisona, Tehsil : Sitarganj	PIN CODE 262405
STATE UTTARAKHAND	DISTRICT UDAM SINGH NAGAR
TOWN/BLOCK SITARGANJ	
COMMUNICATION ADDRESS Khasra No: 544, Village : Sisona, Tehsil : Sitarganj	
ADDRESS OF CGWB REGIONAL OFFICE 419-A, Kanwali Road, Baluwala , Near Urja Bhawan, Dehradun - 248006, Uttarakhand	
1. EXEMPTED LETTER NO. EXM/IND/UK/2025/1047/N	2. DATE OF ISSUANCE. 21/01/2025
3. APPLICATION NO. IND/UK/2025/1047	4. APPLICATION TYPE Industry
5. PROJECT STATUS Existing Project	6. VALID FROM 21/01/2025
7. AREA TYPE CATEGORY Safe (GWRE- 2024)	
8. VALID UP TO Till adherence to provision(s) under which this exemption has been obtained (subject to compliance to related conditions) or till any further orders issued by this authority, whichever is earlier.	

9. GROUND WATER ABSTRACTION PERMITTED

GW Abstraction		Dewatering		Total	
m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year
9.98	2570.00	0.00	0.00	9.98	2570.00

10. Details of Ground Water Abstraction / Dewatering Structures

EXISTING 1					PROPOSED 0					TOTAL 1				
DW	DCB	BW	TW	PU	DW	DCB	BW	TW	PU	DW	DCB	BW	TW	PU
0	0	1	0	0	0	0	0	0	0	0	0	1	0	0

*DW-Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; Pu Pumps;

11. EXEMPTION CATEGORY 1 Micro and small Enterprises drawing ground water less than 10 cum/day are exempted from seeking NOC

1. This is to certify that as per information furnished by the applicant, the ground water withdrawal comes under Exemption category as per S.O. 3289(E) dated 24/09/2020 by Department Of Water Resources, River Development and Ganga Rejuvenation, guidelines to regulate and control ground water extraction in India, 2020.

2. This exemption letter is being issued under relevant provision(s) of extant guidelines.

3. The firm shall install digital water flow meter on all ground water abstraction structures and maintain the logbook.

4. This certificate is system generated and based on information provided by the applicant. CGWA has not verified the claim made by applicant. Any false information furnished/violation by the applicant, shall invite legal action against him/her as per S.O. 3289(E) dated 24/09/2020.

5. If, at any stage, it is established that this exemption letter has been obtained on the basis of false/ fake document(s), the exemption letter shall be deemed cancelled and extant penal provisions shall be applied on the firm

1. यह प्रमाणित किया जाता है कि आवेदक द्वारा दी गई जानकारी के अनुसार, भूजल निकासी एस.ओ. के अनुसार छूट श्रेणी के अंतर्गत आती है। जल संसाधन, नदी विकास और गंगा संरक्षण विभाग द्वारा 3289(ई) दिनांक 24/09/2020, भारत में भूजल निष्कर्षण को विनियमित और नियंत्रित करने के लिए दिशानिर्देश, 2020।

2. यह इग्जैम्पशन (छूट) पत्र वर्तमान दिशानिर्देशों के प्रासंगिक प्रावधानों के तहत जारी किया जा रहा है।

3. फर्म सभी भूजल निष्कर्षण संरचनाओं पर डिजिटल जल प्रवाह मीटर स्थापित करेगी और लॉगबुक बनाए रखेगी।

4. यह प्रमाण पत्र सिस्टम जनरेटेड है और आवेदक द्वारा प्रदान की गई जानकारी पर आधारित है। CGWA ने आवेदक द्वारा किए गए दावे का सत्यापन नहीं किया है। आवेदक द्वारा दी गई कोई भी गलत सूचना / उत्तघन, एसओ 3289 (ई) दिनांक 24/09/2020 के अनुसार उसके खिलाफ कानूनी कार्रवाई को आमंत्रित करेगा।

5. यदि किसी भी स्तर पर यह स्थापित हो जाता है कि यह इग्जैम्पशन (छूट) पत्र गलत / नकली दस्तावेज़ के आधार पर प्राप्त किया गया है, तो इग्जैम्पशन (छूट) पत्र निरस्त माना जाएगा और फर्म पर मौजूदा दंडात्मक प्रावधान लागू किए जाएंगे।

This is an auto generated document & need not to be signed

38

CRUSHER WATER CONSUPTION							
PLANT READING & MATERIAL CRUSHED (AVG)							
DATE	OPENING READING	CLOSING READING	PER HRS	RBM CRUSHED QTL (AVG)	WATER CONSUPTION		
01-06-2025	1648.7	1652.5	3.8	14350	3500	LTR	
02-06-2025	1652.5	1656.8	4.3	11550	4000	LTR	
03-06-2025	1656.8	1661.7	4.9	11900	4500	LTR	
04-06-2025	1661.7	1662.6	0.9	2800	1000	LTR	
18-06-2025	1662.6	1667.1	4.5	15050	4200	LTR	
19-06-2025	1667.1	1674.1	7	23450	6000	LTR	
20-06-2025	1674.1	1680.4	6.3	20650	5500	LTR	
21-06-2025	1680.4	1686.8	6.4	19250	5500	LTR	
22-06-2025	1686.8	1692.2	5.4	17850	5000	LTR	
23-06-2025	1692.2	1696.6	4.4	13650	4000	LTR	
24-06-2025	1696.6	1700.5	3.9	12250	3500	LTR	
		TOTAL	51.8	162750	46700	LTR	

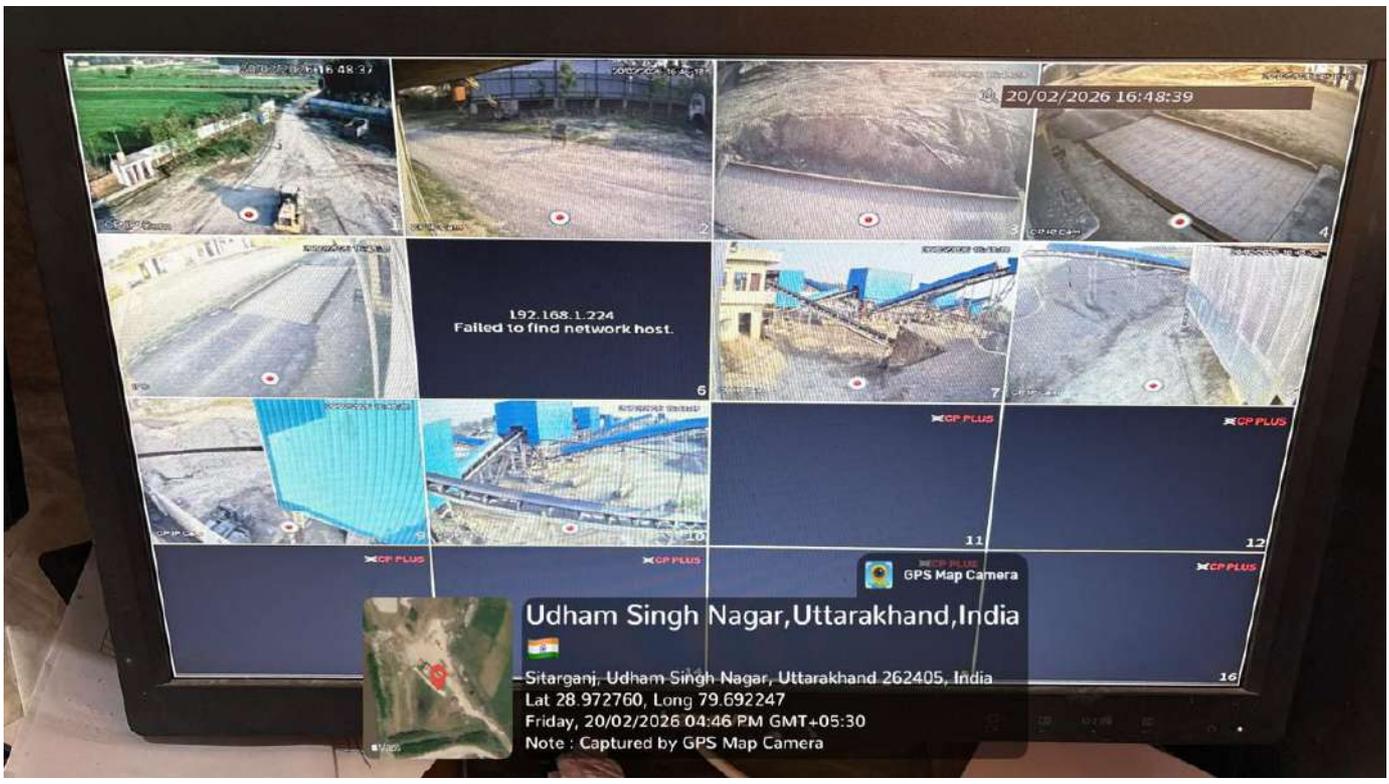
CRUSHER WATER CONSUPTION							
PLANT READING & MATERIAL CRUSHED (AVG)							
DATE	OPENING READING	CLOSING READING	PER HRS	RBM CRUSHED QTL (AVG)	WATER CONSUPTION		
01/07/2025 TO 30/07/2025	NILL	NILL	0	0	NILL	LTR	
01/08/2025 TO 30/08/2025	NILL	NILL	0	0	NILL	LTR	
01/09/2025 TO 30/09/2025	NILL	NILL	0	0	NILL	LTR	
01/10/2025 TO 30/10/2025	NILL	NILL	0	0	NILL	LTR	
01/11/2025 TO 30/11/2025	NILL	NILL	0	0	NILL	LTR	
01/12/2025 TO 30/12/2025	NILL	NILL	0	0	NILL	LTR	

Uttarakhand Pollution Control Board

39

Receipt No. 499072133	Date : 12-02-2026
Depositor Name	Isha Agarwal
Bank Name.	
Bank Id.	NA
Application No.	8936999
Name and Address of Industry	Modern Grit Industries, Khasara No. - 544, Village - Sisona, Tehsil - Sitarganj, Distt. - U.S. Nagar, Sitarganj, Udham Singh Nagar
Name of Regional Office	Kashipur RO
Applied For	CTO - both - reNew
Payment Date	28-11-2025
Payment Details	
Amount Paid (Rs.)	1.0
Transaction Status	Successfully Completed
Total fee paid (Rs.)	1.0

[Print](#)





 GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.974259, Long 79.691895

Friday, 20/02/2026 04:50 PM GMT+05:30

Note : Captured by GPS Map Camera



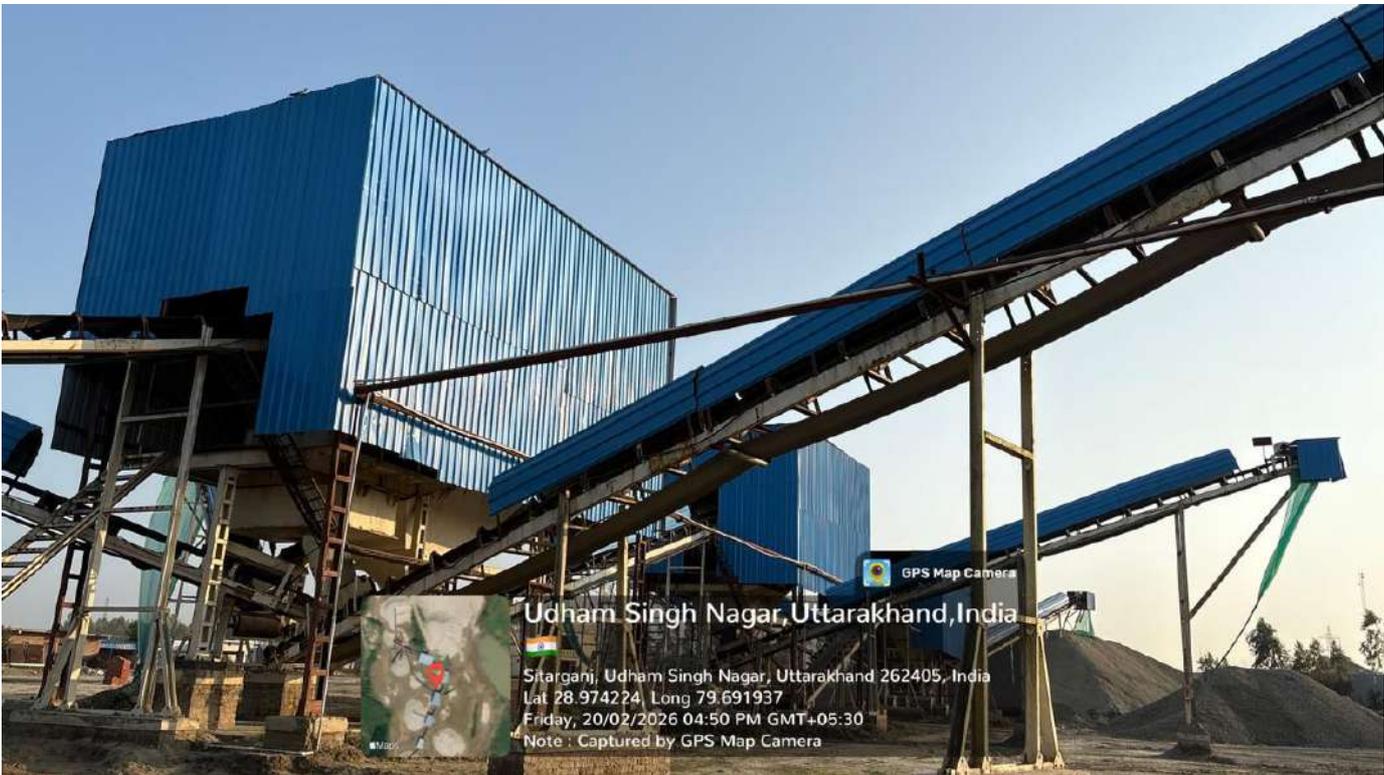
Maps

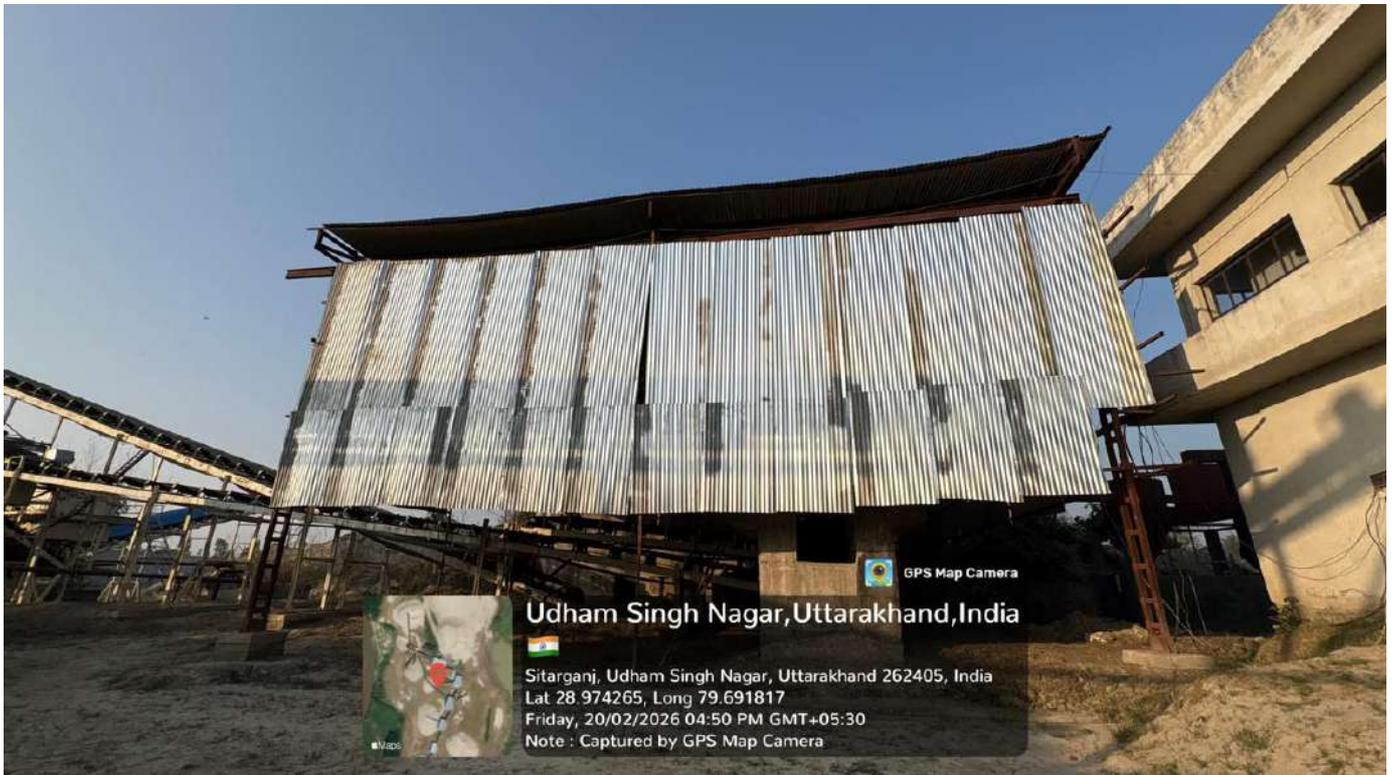
camera 2,3











GPS Map Camera
Udham Singh Nagar, Uttarakhand, India
Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India
Lat: 28.974265, Long: 79.691817
Friday, 20/02/2026 04:50 PM GMT+05:30
Note: Captured by GPS Map Camera







 GPS Map Camera

Udham Singh Nagar, Uttarakhand, India



Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.974355, Long 79.692049

Friday, 20/02/2026 04:49 PM GMT+05:30

Note : Captured by GPS Map Camera





DUST

GPS Map Camera

Udham Singh Nagar, Uttarakhand, India

Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.973595, Long 79.692050

Friday, 20/02/2026 04:48 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps



GPS Map Camera

Udham Singh Nagar, Uttarakhand, India

Sitarganj, Udham Singh Nagar, Uttarakhand 262405, India

Lat 28.973379, Long 79.692043

Friday, 20/02/2026 04:49 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps





DEEPAK PANDAY v/s STATE OF UK & ORS
O.A 95 of 2025

PEN DRIVE

FOR RESPONDENT No. 5

Crusher Brick Masonry Boundary wall (08-01-2026 to 11-01-2026)

Sr No.	Date	Work Description	Length (Foot)	Height (Foot)	Total Qty. (Foot)	Per Square Foot amount	Total Amount (Rs.)	Remark
1	08-01-2026	Brick Boundary wall	262	4	1048.00	23.00	24104.00	4 inch wall
2	09-01-2026	Brick Boundary wall	260	4	1040.00	23.00	23920.00	4 inch wall
3	10-01-2026	Brick Boundary wall	266.91	4	1067.64	23.00	24555.72	4 inch wall
4		Brick Boundary wall	26.104	1.5	144.16	23.00	3315.59	4 inch wall
5	11-01-2026	Brick Boundary wall	30.898	3	92.69	40.00	3707.71	9 inch wall
Total Amount (Rs.)							79,603.02	

Sr No.	Date	Work Description	Length (Foot)	Height (Foot)	Total Qty. (Foot)	Mason per Head Amount (Rs.)	Total Amount (Rs.)	Remark
1	06-01-2026	Brick Boundary wall	96	2.5	240.00	800.00	1600.00	2 Nos mason Used
2	07-01-2026	Brick Boundary wall	90	2	180.00	800.00	1600.00	2 Nos mason Used
Amount (Rs.)							3,200.00	
Total Amount (Rs.)							82,803.02	

~~6/11/2026~~
 09/01/2026 — 10,000.00 Amount Received in the Account
 10/01/2026 — 10,000.00 Amount Received in CASH.
 Total Amount → 20,000.00 R

SANJAY KUMAR
 Contractor

$$= 82,803.02 - 20,000.00$$

$$= 62,803.02$$

ANIL KUMAR
 (85-1)

13/01/2026

Measurement Sheet

Project -		Modern Crusher Starganj		RA-Bill No. 02		Name of Contractor :- Shakeel Ahamad		Bill Period :- 01/03/2025 to 31/03/2025	
Sr.No	Work	Unit	Nos	L (Feet)	W (Feet)	H	Qty	Remark	
	Crusher Sheet Covering								
1	Crusher Jharna 10 mm	Nos	2	32	17.9		1145.60	RA Bill 01	
2	Crusher Jharna 10 mm	Nos	2	16	17.9		572.80	RA Bill 01	
3	Deduction	Nos	-1	7	17.9		-125.30	RA Bill 01	
4	Crusher Jharna 20 mm	Nos	2	36	21.2		1526.40	RA Bill 01	
5	Crusher Jharna 20 mm	Nos	2	19.5	21.2		826.80	RA Bill 01	
6	Deduction	Nos	-1	7	18.2		-127.40	RA Bill 01	
7	Crusher Jharna 40 mm	Nos	2	38.5	19		1463.00	RA Bill 01	
8	Crusher Jharna 40 mm	Nos	2	19.5	14		546.00	RA Bill 02	
9	Deduction	Nos	-1	7.1	8.5		-60.35	RA Bill 02	
10	Crusher Roter Factor	Nos	2	21.5	17.4		748.20	RA Bill 02	
11	Crusher Roter Factor	Nos	1	31.5	17.4		548.10	RA Bill 02	
12	Crusher Sheet Covering JoW	Nos	1	34.3	19.1		655.13	RA Bill 02	
13	Crusher Conveyor 40 mm	Nos	1	40.7	7.3		297.11	RA Bill 02	
14	Crusher Conveyor 65 mm	Nos	1	51	7.3		372.30	RA Bill 02	
Total Qty							8388.39		

Prepared By



Approved By

SPM



Measurement Sheet

345

Project-	Modern Crusher Sitarganj							
RA-Bill No. 02								
Name of Contractor :- Shakeel Ahamad	56							
0								
Bill Period :- 01/12/2025 to 31/12/2025								
Sr.No	Work	Unit	Nos	L (Feet)	W (Feet)	H	Qty	Remark
Crusher Sheet Covering								
1	Crusher Jharna 10 mm	Nos	2	31.58	17.42		1100.25	RA Bill 01
2	Crusher Jharna 10 mm	Nos	1	16.17	17.42		281.59	RA Bill 01
3	Crusher Jharna 10 mm	Nos	1	5.50	17.4		95.70	RA Bill 01
4	Crusher Jharna 10 mm	Nos	1	3.75	17.42		65.31	RA Bill 01
Total Qty.							1542.85	
5	Crusher Jharna Dust	Nos	1	19.42	17.25		335.00	RA Bill 01
6	Crusher Jharna Dust	Nos	2	36.50	18.25		1332.25	RA Bill 01
7	Crusher Jharna Dust	Nos	1	19.42	20.58		399.66	RA Bill 01
8	Deduction	Nos	-1	3.83	10.25		-39.26	RA Bill 01
9	Deduction	Nos	-1	8.42	14.5		-122.09	RA Bill 01
Total Qty.							1905.56	
10	Crusher Jharna 20 mm & 65 mm	Nos	2	38.42	18.33		1408.48	RA Bill 01
11	Crusher Jharna 20 mm & 65 mm	Nos	1	5.00	18.33		91.65	RA Bill 01
12	Crusher Jharna 20 mm & 65 mm	Nos	1	6.75	13.42		90.59	RA Bill 01
13	Crusher Jharna 20 mm & 65 mm	Nos	1	6.25	10.25		64.06	RA Bill 01
14	Crusher Jharna 20 mm & 65 mm	Nos	1	19.83	20.08		398.19	RA Bill 01
15	Deduction	Nos	-1	9.00	6.00		-54.00	RA Bill 01
Total Qty.							1998.96	
16	Crusher Roter Factor	Nos	1	22.17	13.75		304.84	RA Bill 02
17	Crusher Roter Factor	Nos	1	20.33	14.42		293.16	RA Bill 02
18	Crusher Roter Factor	Nos	1	12.17	17		206.89	RA Bill 02
19	Crusher Roter Factor	Nos	1	21.42	17		364.14	RA Bill 02
Total Qty.							1169.03	
20	Crusher Sheet Covering JoW	Nos	1	33.58	19.2		644.74	RA Bill 02
Total Qty.							644.74	
1	Crusher Boundary Sheet Covering by GI Sheet							
21	Front Wall Covering	Nos	6	50.00	6.667		2000.01	RA Bill 02
22	Front Wall Covering	Nos	1	24.83	6.667		165.53	RA Bill 02
23	Side Wall Covering (RHS)	Nos	1	252.67	6.667		1684.48	RA Bill 02
24	Side Wall Covering (RHS)	Nos	1	32.08	9.000		288.72	RA Bill 02
25	Front Wall Covering 20mm	Nos	1	188.50	10.42		1963.42	RA Bill 02
26	Near Pond Covering	Nos	1	458.58	6.50		2980.77	RA Bill 02
27	Ramp Outside Covering	Nos	1	490.58	6.50		3188.77	RA Bill 02
28	Ramp Outside Covering	Nos	1	58.75	10.00		587.50	RA Bill 02
29	End Sidr near rbm Pond	Nos	1	35.00	6.5		227.50	RA Bill 02
30	End Sidr near rbm Pond	Nos	1	43.17	6.5		280.61	RA Bill 02
32	65mm & 40mm Return Conveyor	Nos	1	72.00	7.01		504.72	RA Bill 02
33	65mm Conveyor	Nos	1	35.50	7.01		248.86	RA Bill 02
34	Rotorfactor Jharna Conveyor	Nos	1	23.67	7.01		165.93	RA Bill 02
35	40mm Conveyor	Nos	1	47.17	7.01		330.66	RA Bill 02
36	Connecting 65mm Jharna to 20mm Jharna Conveyor	Nos	1	23.67	7.01		165.93	RA Bill 02
37	20mm Conveyor	Nos	1	47.00	7.01		329.47	RA Bill 02
38	Dust Conveyor	Nos	1	36.00	7.01		252.36	RA Bill 02
39	Connecting 20mm Jharna to 6mm Jharna Conveyor	Nos	1	23.83	7.01		167.05	RA Bill 02
40	10mm Conveyor	Nos	1	49.67	7.01		348.19	RA Bill 02
41	6mm Conveyor	Nos	1	47.67	7.01		334.17	RA Bill 02
Total Qty. >>							16214.62	
UPTO PREVIOUS >>							13367.30	
Sub. Total Qty. >>							2847.32	

Prepared By
QS Billing



Approved By
SPM



 T.Q.M Engineers & Consultant Plot No. 2, 2nd Floor Durga City Center, Haldwani, Distt. - Nainital GSTIN/UIN: 05ADTPJ9481G2ZZ State Name : Uttarakhand, Code : 05 E-Mail : tqmengineers33@gmail.com		Invoice No. 545	Dated 5-Jan-26			
		Delivery Note	Mode/Terms of Payment			
		Reference No. & Date.	Other References			
Buyer (Bill to) Modern Grit Industries LLP Near Khanna Hospital, Ramnagar Road, Kashipur, Distt. - U.S. Nagar, Uttarakhand GSTIN/UIN : 05ABGFM9834R1ZF State Name : Uttarakhand, Code : 05		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
		Terms of Delivery				
SI No.	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	Labour Charges of <i>Fitting & Installation of Wet Scrubbing System</i>	999411				55,000.00
	CGST					4,950.00
	SGST					4,950.00
Total						₹ 64,900.00
Amount Chargeable (in words)						<i>E. & O.E</i>
Indian Rupees Sixty Four Thousand Nine Hundred Only						
HSN/SAC		Taxable Value	CGST		SGST/UTGST	
			Rate	Amount	Rate	Amount
999411		55,000.00	9%	4,950.00	9%	4,950.00
Total		55,000.00		4,950.00		4,950.00
Tax Amount (in words) : Indian Rupees Nine Thousand Nine Hundred Only						
Company's Bank Details A/c Holder's Name: T.Q.M Engineers & Consultant Bank Name : Punjab National Bank Rudrapur A/c No. : 07811131000578 Branch & IFS Code: PUNB0078110 SWIFT Code :						
Declaration		for T.Q.M Engineers & Consultant KAMLESH KUMAR <small>Digitally signed by KAMLESH KUMAR Date: 2024.01.05 12:41:19 +0530</small> Authorised Signatory				
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						

This is a Computer Generated Invoice





Tax Invoice

(ORIGINAL FOR RECIPIENT)

347

58

 <p>T.Q.M Engineers & Consultant Plot No. 2, 2nd Floor Durga City Center, Haldwani, Distt. - Nainital GSTIN/UIN: 05ADTPJ9481G2ZZ State Name : Uttarakhand, Code : 05 E-Mail : tqmengineers33@gmail.com</p>	Invoice No. 539	Dated 2-Jan-26				
	Delivery Note	Mode/Terms of Payment				
	Reference No. & Date.	Other References				
	Buyer's Order No.	Dated				
Consignee (Ship to) Modern Grit Industries LLP Village - Sisona, Sitarganj, Distt. - U.S. Nagar, Uttarakhand GSTIN/UIN : 05ABGFM9834R1ZF State Name : Uttarakhand, Code : 05	Dispatch Doc No.	Delivery Note Date				
	Dispatched through	Destination				
	Terms of Delivery					
Buyer (Bill to) Modern Grit Industries LLP Near Khanna Hospital, Ramnagar Road, Kashipur, Distt. - U.S. Nagar, Uttarakhand GSTIN/UIN : 05ABGFM9834R1ZF State Name : Uttarakhand, Code : 05 Place of Supply : Uttarakhand						
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Supply of Wet Scrubber, Cyclone From M.S. Sheet, ID Fan & M.S. Ducting Etc.	8421	1.00 LOT	2,80,000.00	LOT	2,80,000.00
	CGST					25,200.00
	SGST					25,200.00
	Total		1.00 LOT			₹ 3,30,400.00
Amount Chargeable (in words) E. & O.E						
Indian Rupees Three Lakh Thirty Thousand Four Hundred Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
		Rate	Amount	Rate	Amount	Tax Amount
8421	2,80,000.00	9%	25,200.00	9%	25,200.00	50,400.00
Total	2,80,000.00		25,200.00		25,200.00	50,400.00
Tax Amount (in words) : Indian Rupees Fifty Thousand Four Hundred Only						
Company's Bank Details A/c Holder's Name: T.Q.M Engineers & Consultant Bank Name : Punjab National Bank Rudrapur A/c No. : 07811131000578 Branch & IFS Code: PUNB0078110 SWIFT Code :						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.			for T.Q.M Engineers & Consultant KAMLESH KUMAR Digitally signed by KAMLESH KUMAR Date: 2026.01.02 12:44:27 +05'30' Authorised Signatory			

This is a Computer Generated Invoice






M/S GAURI ENTERPRISES

GSTIN 09AMUPD5768L1Z5 PAN AMUPD5768L

Mobile +91 6386602163

Email gaurienterprises12@gmail.comWebsite <http://www.indiamart.com/gaurienterprises/>

59

TAX INVOICE

ORIGINAL FOR RECIPIENT

Invoice #: GE/25-26/424

Invoice Date: 10 Nov. 2025

Bill From:

M/S GAURI ENTERPRISES

536

CMS, Kapoorthala

Lakhimpur Kheri, UTTAR PRADESH, 262701

Ship From:

khasra no. 1170, behrampur road, hsiidc phase vii,

Gurgaon, HARYANA, 122001

Place of Supply: 05-Uttarakhand

Bill To:

Modern Grit Industries LLP

Ship To:

Modern Grit Industries LLP

VILLAGE - SISONA Sitarganj

Udham Singh Nagar Uttarakhand 262405

GSTIN: 05ABGFM9834R1ZF

Ph: 8853434668

#	Item	HSN/SAC	Rate / Item	Qty	Taxable Value	Tax Amount	Amount
1	Profile GI Sheet Blue (12X3.5 Feet)	7210	78.00	24000 Kg.	1,872,000	336,960 (18%)	2,208,960.00
2	MS Square Pipe (50X50X3.00 MM)	7306	57.00	8000 Kg.	456,000	82,080 (18%)	538080.00
3	SDS Screw 2"	831000	2.50	5000 PCS	12,500.00	2,250 (18%)	14,750.00
4	FREIGHT.	996511	22,500.00	1	22,500.00	4,050 (18%)	26,550.00

Bank Details:

Bank: Punjab National Bank

Account #: 10141131000235

IFSC Code: PUNB0101410

Branch: Lakhimpur Kheri

Total amount (in words): INR Twenty-Five Lakh, Seventy Thousand, Six Hundred And Thirty-Rupees Only.

Taxable Amount ₹2,363,000

IGST 18.0% ₹425,340

Total ₹27,88340.00

Amount Payable: ₹27,88340.00

For M/S GAURI ENTERPRISES

SHOBHIT DHAWAN
Digitally signed by
SHOBHIT DHAWAN
Date: 2025.11.10
15:30:33 +05'30'

Authorized Signatory

Terms and Conditions:

1. All Disputes Subject to lakhimpur Kheri jurisdiction Only.
2. Goods Once Sold are not returnable. Our Responsibility ceases as soon as Goods are delivered to the Carriers.
3. If Payment is not Made as per agreed terms, interest @18 % per annum will be charged.

IRN: 6540c723a9caae71c7a0e58917cbcdf26031020949ce3af2223306035539ff2d

Acknowledgement Number, Date: 142519140689581, 10/11/2025 03:30:33 PM



Jonny Ashu's

[Signature]



M/S GAURI ENTERPRISES
GSTIN 09AMUPD5768L1Z5 PAN AMUPD5768L
Mobile +91 6386602163
Email gaurienterprises12@gmail.com
Website <http://www.indiamart.com/gaurienterprises/>

60

TAX INVOICE
ORIGINAL FOR RECIPIENT
Invoice #: GE/25-26/367
Invoice Date: 27 Oct. 2025

Bill From:
M/S GAURI ENTERPRISES
536
CMS, Kapoorthala
Lakhimpur Kheri, UTTAR PRADESH, 262701

Ship From:
khasra no. 1170, behrampur road, hsiidc phase vii,
Gurgaon, HARYANA, 122001

Place of Supply: 05-Uttarakhand

Bill To:
Modern Grit Industries LLP
Ship To:

Modern Grit Industries LLP
VILLAGE - SISONA Sitarganj
Udham Singh Nagar Uttarakhand 262405

GSTIN: 05ABGFM9834R1ZF
Ph: 8853434668

#	Item	HSN/SAC	Rate / Item	Qty	Taxable Value	Tax Amount	Amount
1	Profile GI Sheet Blue (12X3.5 Feet)	7210	78.00	22000 Kg.	1,716,000	308,880 (18%)	2,024,880.00
2	MS Square Pipe (50X50X3.00 MM)	7306	57.00	7500 Kg.	427,500	76,950 (18%)	504,450.00
3	SDS Screw 2"	831000	2.50	5000 PCS	12,500.00	2,250 (18%)	14,750.00
4	FREIGHT.	996511	22,500.00	1	22,500.00	4,050 (18%)	26,550.00

Bank Details:

Bank: Punjab National Bank
Account #: 10141131000235
IFSC Code: PUNB0101410
Branch: Lakhimpur Kheri
Total amount (in words): INR Twenty-Five Lakh, Seventy Thousand, Six Hundred And Thirty-Rupees Only.

Taxable Amount ₹2,178,500
IGST 18.0% ₹392,130

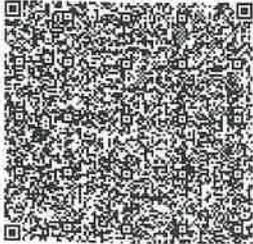
Total ₹25,70630.00

Amount Payable: ₹25,70630

Terms and Conditions:

1. All Disputes Subject to lakhimpur Kheri jurisdiction Only.
2. Goods Once Sold are not returnable. Our Responsibility ceases as soon as Goods are delivered to the Carriers.
3. If Payment is not Made as per agreed terms, interest @18 % per annum will be charged.

IRN: 6540c723a9caae71c7a0e58917cbcdf26031020949ce3af2223306035539ff2d
Acknowledgement Number, Date: 142519140689581, 27/10/2025 13:18:03 PM



Amiof *Ashish* *Ay*

For M/S GAURI ENTERPRISES
SHOBHIT DHAWAN Digitally signed by SHOBHIT DHAWAN
Date: 2025.10.27 13:18:03 +05'30'
Authorized Signatory

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 95 of 2025

IN THE MATTER OF

DEEPAK PANDEY

..... APPLICANT

VERSUS

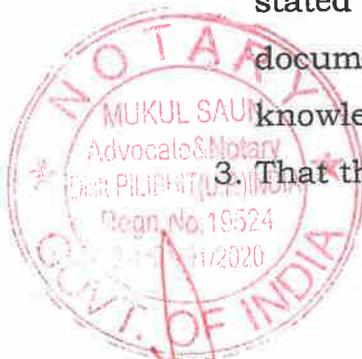
STATE OF UTTARAKHAND and ORS

.....RESPONDENTS

AFFIDAVIT

I, Aman Yadav, aged about 25 years S/O Mukesh Singh Yadav ,
Aadhar Card No. 6099 1013 9427, Partner, M/S Modern Grit
Industries, LLP, residing at Nagla Raja, Talibpur Karhal,
Mainpuri, Uttar Pradesh-205261, presently at Pilibhit, Uttar
Pradesh do hereby state on oath and declare as under: ✓

1. That I am a partner in M/S Modern Grit Industries, LLP,
(impleaded as Respondent No.6) and have been authorized
to give this affidavit. I am well conversant with the facts of
the case hence competent to swear this affidavit. ✓
2. That I have read and understood the accompanying
Compliance Report paragraph 1 TO 10 along with
Annexures and Photographs which has been prepared by
the lawyer upon my instructions. I say that whatever is
stated therein are true and correct on the basis of
documents available on record and to the best of my
knowledge and belief. ✓
3. That the Annexures are True Copies of their original. ✓



Aman
✓

DEPONENT

12.02.2026

VERIFICATION:

I, above named deponent do hereby verify that the contents of the above affidavit are true and correct to my knowledge and belief. Nothing material has been concealed therefrom.

Verified at Pilibhit, Uttar Pradesh on 12 Day of Feb., 2026.



DEPONENT

[Handwritten signature]
12.02.2026